

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 103 of 2014

Dated : 26th September, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

THDC India Ltd. Appellant(s)

Versus

**Central Electricity Regulatory Commission
& Ors. Respondent (s)**

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Anushree Bardhan**

**Counsel for the Respondent(s) : Mr. R.B. Sharma for R-6
Mr. R.S. Dhingra for R-1
Mr. Pradeep Misra &
Manoj Kr. Sharma
Mr. Vaibhav Choudahry**

ORDER

Heard the learned counsel for the appellant.

Post the matter for further hearing on **31st October, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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